

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 285 of 2016 & IA NO. 585 OF 2016

Dated: 23rd January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s DANS Energy Pvt. Ltd.

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan
Mrs. Swapna Seshadri

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan
Mr. D. V. Raghu Vamsy for R.1

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.2

ORDER

List the matter for hearing on **09.03.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**